

**Central Administrative Tribunal  
Principal Bench**

**CP No.64/2017  
in OA No.3890/2016**

New Delhi, this the 20<sup>th</sup> day of March, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Rakesh Kumar Gupta  
Age about 52 years old  
S/o Late Shri Kanhaiya Lal Gupta  
R/o 30/LG-1, Teachers Apartments  
Block-A, Dilshad Colony  
Delhi-110095. ..Applicant

(By: Applicant in person)

**Versus**

Shri Vijay Kumar (Secretary to Lt. Governor GNCTD)  
O/o Lt. Governor's Sectt. GNCT Delhi  
Raj Niwas Marg, Delhi-110054. ..Contemnor

**ORDER (ORAL)**

**Justice Permod Kohli, Chairman :-**

Vide Order dated 21.11.2016 passed in OA No.3890/2016

following directions were issued:-

"4.....Since the appeal against one similar order has already been filed by the applicant, he is also permitted to file appeal/representation in respect to both the orders dated 22.04.2016 referred to hereinabove within a period of three weeks. Respondents are directed to take decision on the appeal/representation dated 28.03.2016 as also against fresh appeal/representation that may be filed by the applicant within the

stipulated period within a period of four weeks from the date of receipt of such appeal/representation."

2. Shri Anmol Pandita proxy counsel for Shri Vijay Pandita, learned counsel, has today filed compliance affidavit(though not attested). However, we find that the compliance affidavit is accompanied with a copy of order dated 15.03.2017 whereby the appeals of the applicant dated 28.03.2016 and 14.12.2016 have been decided by the Lt. Governor and communicated to the applicant by the Secretary (Education). The applicant has also received copy of the said order as is evident from the endorsement made by him on 15.03.2017 placed before this Tribunal. From perusal of the aforesaid order dated 15.03.2017, we find that the direction of this Tribunal contained in the order dated 21.11.2016 stands complied with. Proceedings dropped.

**( K.N. Shrivastava)**  
**Member(A)**

**(Justice Permod Kohli)**  
**Chairman**

/vb/